

High Court of Karnataka,  
Bengaluru,  
Dated: 16<sup>th</sup> April 2021

**NOTIFICATION NO. HCDB – 77 / 2021**

1. Hon'ble The Chief Justice will sit in Conference Hall at Principal Bench, Bengaluru and Hon'ble Mr.Justice Sachin Shankar Magadam will sit in Court Hall No.6 at Dharwad Bench at 2.30 PM on Saturday the 17<sup>th</sup> April 2021 and take up matters pertaining to Principal Bench, Bengaluru as shown in the cause list issued separately, through Video Conference.
2. Hon'ble Mr.Justice G.Narendar will sit in Court Hall No. 8 at Principal Bench, Bengaluru and Hon'ble Mr.Justice Hanchate Sanjeevkumar will sit in Court Hall No. 6 at Kalaburagi Bench at 2.30 PM on Saturday the 17<sup>th</sup> April 2021 and take up matters pertaining to Dharwad Bench as shown in the cause list issued separately, through Video Conference.
3. The Division Bench sitting of Hon'ble Mr.Justice K.Somashekar and Hon'ble Mr.Justice M.I.Arun on Saturday the 17<sup>th</sup> April 2021 is cancelled.
4. Hon'ble Mr.Justice K.Somashekar will sit single in Court Hall No. 2 at 10.30 AM on Saturday the 17<sup>th</sup> April 2021 and take up matters assigned to Court Hall No. 10 (Hon'ble Mrs.Justice M.G.Uma).
5. The Division Bench of Hon'ble Mr.Justice Sreenivas Harish Kumar and Hon'ble Mr.Justice E.S.Indiresh will also take up urgent and date given matters of Court Hall No. 2 (Hon'ble Mr.Justice K.Somashekar and Hon'ble Mr.Justice M.I.Arun) on Saturday the 17<sup>th</sup> April 2021.
6. Hon'ble Mr.Justice N.K.Sudhindrarao will sit in Court Hall No. 4 at Dharwad Bench at 2.30 PM on Saturday the 17<sup>th</sup> April 2021 and take up matters pertaining to Principal Bench, Bengaluru as shown in the cause list issued separately, through Video Conference.
7. Hon'ble Mr.Justice Ashok G. Nijagannavar will sit in Court Hall No. 19 at Principal Bench, Bengaluru at 2.30 PM on Saturday the 17<sup>th</sup> April 2021 and take up matters pertaining to Dharwad Bench as shown in the cause list issued separately, through Video Conference.

8. Hon'ble Mr.Justice M.I.Arun will not be sitting on the Bench on Saturday the 17<sup>th</sup> April 2021.

After completion of the work by the Bench referred to at Sl.No.1 above, Hon'ble Mr.Justice Sachin Shankar Magadum will resume regular work as already notified.

By Order of Hon'ble The Chief Justice

Sd/-  
(K.S.Bharath Kumar)  
Registrar (Judicial)

C.C. To:

The Addl. Registrar General,  
High Court of Karnataka,  
Dharwad Bench.